

known as World Assembly of Youth India) have launched a programme for establishing an International Youth Centre (Vishva Yuvak Kendra) at Chanakyapuri, New Delhi at a total cost of Rs. 21.02 lakhs.

(b) The Indian Assembly of Youth is reported to have received funds from U.S. Foundations including the Foundation of Youth and Student Affairs. The Government have also sanctioned a grant of Rs. 6,00,000/- on the condition that the Trust raise a matching amount from public donations.

(c) Government have no information regarding any buildings other than the one mentioned in part (a).

JOB FOR DISPLACED AGRICULTURISTS AT HALDIA PORT PROJECT

5175. SHRI S. C. SAMANTA : Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) whether the agriculturists who have been displaced from their lands in Haldia would be given due preference in employment in the new port project and that training facilities for them, as necessary would also be provided;

(b) if so, the steps taken for the purpose so far;

(c) whether it is a fact that there is not much employment at present at Haldia on the port project which can be offered to the agriculturists; and

(d) if so, whether those agriculturists or their sons will be offered some employment in Calcutta Port itself as the Haldia Port is regarded as subsidiary port to Calcutta ?

THE MINISTER OF TRANSPORT AND SHIPPING (DR. V. K. R. V. RAO) : (a) and (b). New recruitment of non-technical staff for the Haldia Dock Project are made through the Employment Exchange at Sutahata District, Midnapur specially opened with the idea of absorbing as many displaced persons as possible. While intimating the staff requirements for Haldia, the Calcutta Port Commissioners indicate that, as far as possible, displaced persons answering to the requirements, should first be sent for consideration. The contractors engaged on the project work

have also been instructed by the Port Commissioners to recruit personnel required by them from the local people. As regards technical personnel, the recruitment is made either by transfer from Calcutta Port or by advertisement in the press.

The responsibility for providing training facilities to the displaced persons as well as others at Haldia to enable them to secure gainful employment when the Haldia region develops is the responsibility of the West Bengal Government. It is understood that the West Bengal Government are considering the question of setting up an industrial training centre to train the displaced personnel.

(c) The opportunities offering to the displaced personnel to secure gainful employment were so far few but it is expected that, with the placement of an order for the main civil engineering works on which work has just commenced, the opportunities will increase and a larger number of people will secure employment.

(d) It will not be possible to absorb the displaced agricultural personnel of Haldia in Calcutta Port as it carries personnel in excess of actual requirements and there is a fall in the volume of traffic handled.

RECOVERY OF OUTSTANDING DUES FROM CATERER AT PALAM AIRPORT

5176. SHRI SHAMBHU NATH :
SHRI RAJDEO SINGH :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to refer to the reply given to Unstarred Question No. 2394 on the 29th November, 1967 and state :

(a) whether it is a fact that an amount of Rs. 150,000 is due from the present caterer at the Palam Airport; and

(b) if so, the action taken for the recovery of these dues by the Controller of Aerodromes, Delhi region in his capacity as the Estate Officer ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) An amount of Rs. 58,604.80 on account of damages and electricity and water charges for the period 1-3-67 to 31-7-67 is outstanding against the catering contractor at Palam Airport. Dues for the further period are being assessed.

(b) The Controller of Aerodromes (in his capacity as Estate Officer) has issued a notice for recovery of the amount under the Public Premises Eviction Act. Similar action will be taken for subsequent dues.

**CANCELLATION OF THE VISA OF
DR. SOMMERVILLE**

5177. SHRI SRINIBAS MISRA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have received any representation from the All India Nationalist Christian Association requesting for the cancellation of visa of Dr. Somerville; and

(b) if so, the reaction of Government thereto ?

**THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS
(SHRI VIDYA CHARAN SHUKLA) :**
(a) No, Sir.

(b) Does not arise.

NATIONAL FEDERATION OF P. & T.

5178. SHRI S. M. BANERJEE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the National Federation of Post and Telegraph has demanded discussion for full neutralization of dearness allowances to employees by the Joint Consultative Machinery; and

(b) if so, the reaction of Government thereto ?

**THE DEPUTY MINISTER IN THE
MINISTRY OF HOME AFFAIRS (SHRI
K. S. RAMASWAMY) :** (a) and (b). At the meeting of the National Council held on 29th and 30th May, 1967, the staff side representatives had raised the question of grant of increased dearness allowance on the average ten point increase in the cost of living over a period of 12 months.

The subject was subsequently discussed by the representatives of employees' organisations outside the JCM with the Deputy Prime Minister on 29-8-67. The agreement

reached at this meeting is self explanatory and is reproduced below.

*Agreement reached in the meeting on
29-8-1967*

1. Dearness allowance as payable from 1st February, 1967 upto the 31st August, 1967 to the Central Government employees will be held in deposit in their Provident Fund Accounts.
2. Dearness Allowance accruing from 1st September, 1967 will be paid fully in cash according to the recommendation of of the Gajendragadkar Commission.
3. Provident Fund deposits in accordance with (1) can be withdrawn in one instalment in April, 1968 but in case the financial position of Government so warrants, the employees representatives undertake to make an appeal to the employees not to ask for withdrawal.
4. The Central Government employees will be free to bring up their demand for cent per cent neutralisation of the price rise, in the J.C.M. or any other forum from April, 1968.

**C.G.H. SCHEME FOR STUDENTS AND STAFF
OF COLLEGES**

5179. SHRI M. L. SONDHI : Will the Minister of EDUCATION be pleased to state :

(a) whether it is a fact that Government propose to formulate a scheme to provide a comprehensive Contributory Health Service for students and staff of Colleges all over the country on the lines of C.H.S. Scheme;

(b) if so, the details of the scheme proposed and whether there is any marked departure from the C.H.S. Scheme already in vogue in Delhi; and

(c) the total number of beneficiaries likely to benefit and what will be the estimated expenditure involved from the Central budget ?

**THE MINISTER OF EDUCATION
(DR. TRIGUNA SEN) :** (a) The University Grants Commission have decided to implement the University Health Service Programme, as recommended by a Committee set up by them for the purpose, subject to availability of funds.